## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.349/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M

Name of the Company Under Section		Ramsarup Industries Ltd  10 IBC		
2.	RATUL SIDHAF		A, ADN) (Afout De	
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## ORDER

Ld. Counsel for the corporate debtor and the financial creditors are present.

This is an application under section 10 of Insolvency and Bankruptcy Code, 2016.

Ld. Counsel for the corporate debtor made a request that time may be given for filing reply against the objection filed by the financial creditors.

Prayer is allowed. Reply may be filed within 1 week.

List on 17/11/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)

Sd